

(b) No expenditure was incurred on the recruitment of the Professors. However, a sum of Rs. 2,500 was spent on giving financial help to those who were selected.

INDIAN COMMUNIST PARTY

670. Shri P. T. Chacko: Will the Minister of Home Affairs be pleased to state whether the Indian Communist Party is declared to be an unlawful organisation in any State?

The Minister of Home Affairs and States (Dr. Katju): No, Sir.

NATIONAL SAVINGS COMMITTEES

671. Shri M. R. Krishna: (a) Will the Minister of Finance be pleased to state the total number of National Savings Committees operating in India?

(b) Are School teachers also encouraged to co-operate with the local Savings Committees?

The Minister of Finance (Shri C. D. Deshmukh): (a) 441.

(b) Yes.

VACANCIES IN EXCISE DEPARTMENT OF TRAVANCORE-COCHIN

672. Kumari Annie Mascarene: Will the Minister of States be pleased to state:

(a) the number of vacancies that occurred in the Central Excise Department in Travancore-Cochin State during the year 1952; and

(b) whether the vacancies were filled up by personnel from the State or from outside?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The information is being collected and will be laid on the Table of the House, when received.

DAMAGE TO "SIN KIM LEE"

**673. { Shri M. L. Dwivedi:
Shri S. C. Samanta:**

(a) Will the Minister of Home Affairs be pleased to state, what is the damage caused to the boat called 'Sin Kim Lee' undergoing repairs at Marine Dockyard, Port Blair, on which fire broke out on the 22nd January, 1953?

(b) What is the number of workmen injured?

(c) What has happened to the persons found illegally fishing in our waters on board this boat?

The Minister of Home Affairs and States (Dr. Katju): (a) No damage was caused to the boat.

(b) Two workmen received superficial burns.

(c) The persons found illegally fishing in our waters on board this boat were convicted under the Andaman and Nicobar Islands Fisheries Regulation, 1938 (I of 1938) and sent to Calcutta to serve their sentence of six months simple imprisonment. It was later decided to release these fishermen and to repatriate them to Singapore whence they came. They were repatriated on the 9th June, 1952.

GRANTS TO KASTURBA GANDHI NATIONAL MEMORIAL TRUST ETC.

674. Shri K. C. Sodhia: Will the Minister of Rehabilitation be pleased to state whether any grants are paid to Kasturba Gandhi National Memorial Trust, the Trust of Sindhi Women and Children and the Arya Pradeshak Pratinidhi Sabha and others for looking after infirm displaced persons and if so, on what basis and at what rate?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): The Ministry of Rehabilitation have placed the following Homes/Infirmaries for unattached women and children etc. under the management of the Kasturba Gandhi National Memorial Trust, the Trust for Sindhi Women and other social service organisation:—

(i) *Kasturba Gandhi National Memorial Trust.*

(i) Women's Home, Sardarnagar (Ahmedabad).

(ii) Women's Home, Kolhapur.

(iii) Kasturba Seva Ashram, Rajpura.

(ii) *The Trust for Sindhi Women and Children.*

(i) Widows Home-cum-Training Centre, Ajmer.

(ii) Vanita Vishram, Gwalior.

(iii) Women's Home, Nagpur.

(iv) Amber Home, Amber (Rajasthan).

(v) Kotah Ashram, Kotah.

(vi) Widows Ashram, Jaipur.

(vii) Widows Home, Jodhpur.

(viii) Widows Home, Junagadh.

(ix) Infirmary at Junagadh.

(iii) *Rachnatmik Samiti.*

(i) Home/Infirmary at Bantwa (Saurashtra).

- (ii) Home/Infirmary at Katiyana (Saurashtra).
- (iv) *Arya Pradeshak Pratinidhi Sabha.*
- (i) Home for unattached women and children at Ferozepore.
- (v) *Children's National Institute.*
- (i) Home for displaced children at Swaraj Bhawan, Allahabad.
- (vi) *Sindhu Resettlement Corporation, Gandhidham.*
- (i) Home for unattached women etc. at Gandhidham.
- (vii) *Jainendra Gurukula Ashram.*
- (i) Gurukula, Panchkula, Ambala.

With the exception of the Children's National Institute, Allahabad, and the Jainendra Gurukula Ashram, Panchkula, the rest of the institutions are given a monthly grant of Rs. 25 per inmate per month, which covers all recurring expenditure on food, clothing, education, vocational training and medical relief.

In the case of the Children's National Institute, Allahabad and the Jainendra Gurukula Ashram, Panchkula the grant in aid is given at the rate of Rs. 30 per head per month, in view of a somewhat higher standard of management at the former institution and special arrangements for vocational training of children at the latter.

MESSES FOR RANK AND FILE

675. Shri H. N. Mukerjee: (a) Will the Minister of Defence be pleased to state what are the rules regarding the running of Unit messes of soldiers?

(b) Are there unit Committees for running these messes?

(c) Is any representation given to soldiers on these Committees?

(d) If so, are these representatives nominated by the authorities or elected by the soldiers?

(e) Has any complaint regarding the nature, quantity and quality of food served in other ranks' messes, come to the notice of Government in recent times?

(f) If so, what is the nature of these complaints and what action have Government taken on them?

The Minister of Defence Organisation (Shri Tyagi): (a) As a general rule,

Officers Commanding units are responsible for ensuring that their men get properly cooked and balanced food. For this purpose they are assisted by their unit messing Officers, Non-Commissioned Officers in charge Cook Houses and cooks of the unit.

(b) **Yes.**

(c) **Yes.**

(d) The representatives are elected by the soldiers.

(e) No complaint regarding the nature or the quantity of food served in other ranks' messes has come to the notice of Government. A complaint, however, was received some time ago about the quality of rice that was being supplied to the troops.

(f) This one solitary complaint was to the effect that the rice supplied was of an inferior quality. This was at a time when there was a world-wide shortage of rice; and rice which was of a quality slightly below the standard had to be accepted as there was no other alternative. This temporary phase lasted only for a short period; the quality of rice now supplied to the troops is considered reasonably good.

FLAG DAY COLLECTION

676. Shri H. N. Mukerjee: Will the Minister of Defence be pleased to state how much money was collected on the Flag Day during 1951, how much was spent out of it during that year and the purposes for which spent?

The Minister of Defence Organisation (Shri Tyagi): The collections made on Flag Day (7th December) 1951 totalled Rs. 8.2 lakhs. A statement is placed on the Table of the House showing the allocations made from this amount as augmented by the balance from the previous year. [See Appendix VI, annexure No. 46.]

ENROLMENTS IN PRIMARY AND SECONDARY SCHOOLS

677. Dr. Ram Subhag Singh: Will the Minister of Education be pleased to state:

(a) the total enrolments in Primary Schools in India in the year 1950-51; and

(b) the total enrolments in Secondary Schools during the said period?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Approximate figures are:—

(a) 184 lakhs.

(b) 52 lakhs.